GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA STARRED QUESTION NO. *80 TO BE ANSWERED ON: 24.07.2025

NATIONAL SC-ST HUB SCHEME

*80. SHRI DAMODAR AGRAWAL: SHRI MADHAVANENI RAGHUNANDAN RAO:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details and eligibility criteria laid down under the National SC-ST Hub Scheme being implemented by the Government;
- (b) the total number of beneficiaries from Scheduled Castes and Scheduled Tribes category extended assistance and imparted training till June, 2025, State-wise including Chhattisgarh, Shahdol Lok Sabha Constituency and Palghar district, Maharashtra;
- (c) whether the Government has taken any initiatives to spread awareness about the said scheme among the entrepreneurs from Scheduled Castes and Scheduled Tribes category, if so, the details thereof and if not, the reasons therefor:
- (d) the initiative taken by the Government under the scheme for beneficiaries in Rajsamand, Nathdwara, Kumbhalgarh, Bhim, Beawar, Jaitaran, Merta City and Degana in Rajasthan; and
- (e) whether the Government has set up National SC-ST Hub Offices in various States in the country, particularly in Karnataka and if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE PARTS (a) to (e) of LOK SABHASTARRED QUESTION NO. *80 FOR ANSWER ON 24.07.2025

(a): The National Scheduled Caste and Scheduled Tribe Hub (NSSH) scheme seeks to promote entrepreneurship amongst the SCs/STs and to facilitate fulfilment of the mandated 4% procurement from SC/ST Micro and Small Enterprises (MSEs) under the Public Procurement Policy for Micro and Small Enterprises. To achieve this objective, several steps have been taken up, such as subsidy upto Rs. 25 lakh through Special Credit Linked Capital subsidy on institutional finance for procurement of Plant & Machinery; skilling and capacity building programs; market linkages through Special Market Assistance Scheme; and to enhance competitiveness, testing charges, membership fee of Export Promotion Councils and Government promoted e-commerce portals are provided.

To avail the benefit of NSSH Scheme, entrepreneur should be a SC/ST. Further, in the case of proprietary MSE, the proprietor shall be SC/ST; in the case of partnership MSE, the SC/ST partners shall be holding at least 51% shares of the unit and in the case of private limited companies, at least 51% of shares shall be held by SC/ST promoters.

(b): The NSSH Scheme has facilitated 1,45,200 SC/ST beneficiaries through its various activities till June 2025. State/UT-wise number of SC/ST beneficiaries is enclosed at *Annexure-I*. Further, under the capacity building programme 44097 SC/ST candidates have been trained till June 2025. State/UT-wise details are enclosed at *Annexure-II*.

A total of 1418 SC/ST beneficiaries from Chhattisgarh have availed benefit of NSSH Scheme. 34 SC/ST beneficiaries from Shahdol district and 287 SC/ST beneficiaries from Palghar district have availed the benefits of various components of the scheme.

(c) and (d): To spread awareness about NSSH Scheme, conclaves, vendor development programmes and awareness workshops are organized at various locations in the country including Rajasthan. These events are organised in places/regions where SC/ST population is significant. In the event, all key stakeholders including financial institutions, CPSEs, industry associations, Government e-Market (GeM), Udyam Registration and other Government departments/bodies create awareness about their schemes/initiatives and provide on spot handholding support to the participants.

To create publicity and wider dissemination, particularly focusing on the intended audience, the scheme actively use social media platforms. Success stories and Scheme guidelines' are shared in regional languages for greater awareness.

The number of SC/ST entrepreneurs availed benefit under the scheme from Rajsamand, Nathdwara, Kumbhalgarh, Bhim, Beawar, Jaitaran, Merta City and Degana are as under:

District	City	No. of beneficiaries
Rajsamand	Nathdwara	
	Kumbhalgarh	10
	Bhim	
Beawar	Jaitaran	-
Nagaur	Degana	
	Merta	310

(e): To extend handholding support, 15 National SC-ST Hub Offices (NSSHOs) are functioning across the country; i.e. at Agra, Bengaluru, Bhubaneswar, Chennai, Guwahati, Hyderabad, Kolkata, Bodhgaya, Lucknow, Ludhiana, Mumbai, Pune, Ranchi, Sindhudurg, and Surat. For Karnataka, NSSHO Bengaluru provides support to SC/ST entrepreneurs.

Annexure-I referred to part (b) of Lok Sabha Starred Question No. *80 for answer on 24.07.2025

STATE/UT-WISE NUMBER OF SC/ST BENEFICIARIES UNDER NSSH SCHEME TILL JUNE 2025

S. No.	State/UT	No. beneficiaries
1.	Andaman and Nicobar Islands	30
2.	Andhra Pradesh	2856
3.	Arunachal Pradesh	853
4.	Assam	7752
5.	Bihar	2917
6.	Chandigarh	104
7.	Chhattisgarh	1418
8.	Dadra and Nagar Haveli and Daman and Diu	32
9.	Delhi	3357
10.	Goa	21
11.	Gujarat	7304
12.	Haryana	1702
13.	Himachal Pradesh	1190
14.	Jammu and Kashmir	227
15.	Jharkhand	7644
16.	Karnataka	11786
17.	Kerala	780
18.	Ladakh	8
19.	Lakshadweep	2
20.	Madhya Pradesh	5068
21.	Maharashtra	20569
22.	Manipur	963
23.	Meghalaya	771
24.	Mizoram	513
25.	Nagaland	1686
26.	Odisha	6170
27.	Puducherry	213
28.	Punjab	5447
29.	Rajasthan	3417

30.	Sikkim	157
31.	Tamil Nadu	11747
32.	Telangana	6317
33.	Tripura	644
34.	Uttar Pradesh	22547
35.	Uttarakhand	1132
36.	West Bengal	7856
	Grand Total	145200

Annexure-II referred to part (b) of Lok Sabha Starred Question No. *80 for answer on 24.07.2025

STATE/UT-WISE NUMBER OF SC/ST CANDIDATES TRAINED UNDER CAPACITY BUILDING PROGRAMME OF NSSH SCHEME TILL JUNE 2025

S. No.	State/UT	No. of beneficiaries
1.	Andaman and Nicobar Islands	30
2.	Andhra Pradesh	2001
3.	Arunachal Pradesh	315
4.	Assam	3697
5.	Bihar	889
6.	Chandigarh	4
7.	Chhattisgarh	1211
8.	Dadra and Nagar Haveli and	15
	Daman and Diu	
9.	Delhi	519
10.	Goa	1
11.	Gujarat	2191
12.	Haryana	572
13.	Himachal Pradesh	244
14.	Jammu and Kashmir	197
15.	Jharkhand	1106
16.	Karnataka	337
17.	Kerala	457
18.	Madhya Pradesh	3968
19.	Maharashtra	5170
20.	Manipur	289
21.	Meghalaya	420
22.	Mizoram	37
23.	Nagaland	1108
24.	Odisha	1320
25.	Puducherry	16
26.	Punjab	1624
27.	Rajasthan	935
28.	Sikkim	2
29.	Tamil Nadu	1051

	Grand Total	44097
34.	West Bengal	725
33.	Uttarakhand	899
32.	Uttar Pradesh	7958
31.	Tripura	518
30.	Telangana	4271